

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:50

ANSWERED ON:23.02.2001

Earthquake in Gujarat

BABUBHAI KHIMABHAI KATARA;GOWDAR MALLIKARJUNAPPA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the sector-wise, names of industries and projects damaged due to recent earthquake in various parts of Gujarat;
- (b) the estimated loss in terms of Rupees suffered by these industries and projects, separately;
- (c) the steps being taken by the Government to revive these industries and the time by which these industries / projects are likely to be made functional;
- (d) the funds required for their revival; and
- (e) the financial assistance provided or proposed to be provided to them for this purpose by the Union Government, financial institutions and foreign countries, separately?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 50 FOR ANSWER 23-2-2001.

(a) to (e) : Sir, no specific information is available regarding names of industries and projects damaged due to the recent earthquake in various parts of Gujarat. Based on the information received from the Department of Agriculture and Co-operation, Government of India, the total loss suffered by Industrial Establishments in Gujarat has been estimated at about Rs. 5000 crores. Losses in salt industry due to the earthquake have been estimated as Rs. 166 crores. Relief amounting to Rs. 3 crores by way of ex-gratia payments to salt manufacturers is proposed. The Government of India has released Rs. 500 crores to Gujarat. An amount of Rs. 115 crores as cash assistance from 51 foreign countries and 3 international organisations has been received so far. Under the chairmanship of Chief Minister of Gujarat, the Gujarat Disaster Management Authority has been established to implement the Rehabilitation packages. The Ministry of Finance has proposed Relaxation of Overdraft Regulation Scheme. Besides, Rs. 85 crores has been released from National Calamity Contingency Fund (NCCF). Rs. 500 crores financial assistance as ad hoc release of share in central taxes, and Rs. 10 crores has been sanctioned from PM's Relief fund. The World Bank has announced \$300 million and the Asian Development Bank has announced \$350 million as Assistance to the Government of India. CII, FICCI and ASSOCHAM have decided to adopt large clusters of villages for relief and reconstruction.